Written Ans. to Ustd. Ques. [27 December, 2017] of 22 December, 2017 545

## Private entities to run IDPL

848. SHRIMATI SASIKALA PUSHPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's effort to explore the possibility of engaging private participation in running the Indian Drugs and Pharmaceuticals Ltd. (IDPL), including IDPL, Chennai, has yielded any desired result;

(b) if so, the details of steps taken by Government in this regard; and

(c) the details of the private entrepreneurs who evinced interest in running the IDPL units?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The efforts to explore the possibility of hiving off subsidiaries companies of Indian Drugs and Pharmaceuticals Limited (IDPL), including IDPL, Tamil Nadu for private participation have not yielded the desired results.

## Janaushadhi Scheme

849. SHRI VINAY DINU TENDULKAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is implementaing Janaushandhi Scheme;

(b) if so, the details of the number of districts in which it is being implemented in the country and the details of generic medicines made available through this scheme;

(c) whether Government has taken any decision to implement this scheme throughout the country, if so, the details thereof; and

(d) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes Sir. A scheme in the name of 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana' (PMBJP) is presently being implemented by the Government.

(b) Government endeavours to cover all States, Union Territories and Districts by opening PMBJP Kendras across the country under PMBJP. As on 15.12.2017, 3,019 PMBJP Kendras are functional in 33 States/UTs covering 578 Districts of the country. As on 15.12.2017, the product basket of the scheme covers more than 647 medicines and 129 surgical and consumables covering all major therapeutic groups

like Anti-infectives, Anti-diabetics, Anti-cancers, Cardiovasculars, Gastro-intestinal medicines, etc.

(c) and (d) Yes, Sir. In order to implement the scheme throughout the country, Government had set a target of opening of 3,000 PMBJP Kendras across the country which has already been achieved. To promote the scheme throughout the country various steps taken by the Government are given below:

- Waiving off application fee for opening PMBJP Kendras
- Release of advertisements in various newspapers of the country inviting applications for opening PMBJP Kendras
- Inviting online applications at *janaushadhi.gov.in* for opening PMBJP Kendras besides offline applications
- Signing of MoUs with various State Governments/NGOs/Trusts for opening PMBJP Kendras
- Expansion of the product basket of the scheme covering medicines, surgicals and consumables
- Revision of trade margins of retailers from 16% to 20% and distributors from 8% to 10%
- Amendment in the scheme guidelines to enable opening of PMBJP Kendras in any Government owned building premises besides Government Hospital/ Medical College
- Providing financial assistance of ₹ 2.50 lakh to Operating Agencies for establishing the PMBJP Kendra in any Government owned building premises
- Providing incentives to PMBJP Kendras run by private entrepreneurs/ pharmacists/NGOs/Charitable organisations that are linked with BPPI's software upto ₹ 2.5 lakhs @ 15% of monthly sales subject to a ceiling of ₹ 10,000/- per month and in case of North Eastern States, naxal affected areas and tribal areas, subject to a ceiling of ₹ 15,000/- per month
- Providing medicines worth ₹ 50,000/- in advance to weaker sections like SC/ST/Differently abled within the incentive of ₹ 2.5 lakhs.

## Impact of GST on drug prices

850. SHRI AJAY SANCHETI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the impact of Goods and Services Tax (GST) on drug prices;
- (b) the increase in the prices of essential drugs after the implementation of GST;